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**Title:** Need to give directions to the Indian Oil Corporation to establish LPG Bottling Plant at Kannur in the Malabar Region of Kerala.

PROF. A.K. PREMAJAM (BADAGARA): Hon. Chairman, Sir, I would like to raise a very important developmental programme in the region where my constituency is situated, that is, Malabar region of Kerala.

The Indian Oil Corporation has proposed to establish LPG Bottling Plant at Kannur in the erstwhile Malabar region of Kerala in the Ninth Five Year Plan and the proposal has been approved by the Government of Kerala.

Kannur District is comparatively backward and the proposed bottling plant would be able to meet the requirements of cooking gas in the entire Malabar Region. The project is estimated to cost Rs.20 crore and the production would be 22,000 Metric Tonnes per year.

The local Press has given wide publicity to this project and the people are eagerly awaiting the realisation of this project. The State Government is keenly interested in the project and has advanced to the extent of 40 acres of land required for this project. The Revenue Department is pressing the Indian Oil Corporation to take delivery of the land.

Now, it is reliably learnt that there is a move to drop this project. Any such move would be detrimental to the interests of the people of Kerala. Therefore, I urge upon the Government of India, especially the hon. Minister of Petroleum and Natural Gas, to intervene in the matter and give necessary directions to the concerned authorities of Indian Oil Corporation to implement the project without any further delay.